NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/15	TP 33/17	Hearing	433 (e) & (f)	Outsourcing Xperts Vs. Nitesh Estates Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. NAMAN THABAKH-K

(FOR HOLLA & HOLLA)

+919962100188

2. JOHN PAUL D (AT ALMI Legal) 8496997937

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Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner is directed to comply the relevant provisions of I&B Code as a last chance.

List it on 19.07.2017. Meanwhile, counsel for respondent to file objections. Both the counsels reported to the Tribunal that the matter is under talks of compromise and settlement may likely to be reached between the parties.

List it on 19.07.2017.

MEMBER (J)

MEMBER (T)